

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
CRYSTAL CABLE INDUSTRIES LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	CRYSTAL CABLE INDUSTRIES LIMITED
2.	Date of incorporation of corporate debtor	14.10.1965
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. of corporate debtor	L31300WB1965PLC026637
5.	Address of the registered office and principal office of corporate debtor	Regd. Office: Andul Road, P.O. New Kolorah, Alampur, Howrah – 711302.
6.	Date of closure of Insolvency Resolution Process	28.05.2021
7.	Liquidation commencement date of corporate debtor	28.05.2021
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Anil Anchalia Registration No. : IBBI/IPA-001/IP-P00049/2017-2018/10123
9.	Address and e-mail of the liquidator, as registered with the Board	Registered Address: 16B Robert Street, 2nd Floor, Kolkata- 700 012 Registered e-mail id: anilanchalia@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	16B Robert Street, 2nd Floor, Kolkata- 700 012 e-mail id: crystal.cirp@gmail.com
11.	Last date for submission of claims	27.06.2021

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **Crystal Cable Industries Limited** on **28.05.2021**.

The stakeholders of **Crystal Cable Industries Limited** are hereby called upon to submit their claims with proof on or before **27.06.2021**, to the liquidator at the address mentioned against item No.10. Claim forms are available at <https://www.ibbi.gov.in/home/downloads>

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Date : 31.05.2021
Place : Kolkata

Anil Anchalia
(Liquidator of Crystal Cable Industries Limited)